

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:1562
ANSWERED ON:05.03.2010
PROMOTION OF TOURISM DURING COMMONWEALTH GAMES,2010
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Will the Minister of TOURISM be pleased to state:

- (a) the estimated amount of expenditure likely to be incurred on the promotion of tourism during Commonwealth Games, 2010;
- (b) the estimated income likely to be generated from the tourists during the said event;
- (c) whether the Government is considering to give concession in visa fee to the tourists during Commonwealth Games;
- (d) if so, the details thereof alongwith the impact of this measure on tourist inflow and revenue;
- (e) whether the Government has taken preventive measures to protect women and children from the negative impact of upcoming Commonwealth Games that may be there in different forms; and
- (f) if so,the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF TOURISM(SHRI SULTAN AHMED)

(a) to (f): The Commonwealth Games during 2006 in Melbourne had attracted 90,000 visitors and it is expected that around one Lakh visitors would come to Delhi for Commonwealth Games-2010.

The Ministry of Tourism through its overseas offices has undertaken publicity/promotional campaigns for promoting Queen's Baton Relay (QBR) & Commonwealth Games-2010 in the identified Commonwealth countries. These activities include, advertising, participation in travel fairs, exhibitions, road shows etc. So far, the campaign has been undertaken in UK and South Africa along with the Incredible India Campaigns.

The Government has recently introduced visa on arrival for five countries including two Commonwealth countries, namely Singapore & New Zealand. However, at present there is no proposal in Ministry of Tourism to grant concession in visa fee for the Games.

The maintenance of Law & Order is the responsibility of the State Governments/Union Territories. However, in order to ensure safety & security of tourists,the Ministry of Tourism has advised all the State Governments/UT administrations to deploy tourist police & has forwarded the 'Guidelines' formulated by the Ministry of Tourism in consultation with the Ministry of Defence, Ministry of Home & the Directorate General of Resettlements, regarding the formation of tourist security organizations comprising of ex-servicemen.